

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

Case No: IA 798 of 2021 IN CP (I.B.) NO. 3610/MB/2019

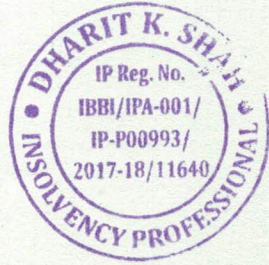
In the Matter of
Dharit Kishorbhai Shah RP of Dhawalpratapsinh Mohitepatil Agro Industries
Limited (In Liquidation)

Vs

Punjab National Bank

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Dharit Kishorbhai Shah
LIQUIDATOR

**In the matter of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In
Liquidation)**

Registration Number:: IBBI/IPA-001/IP-P00993/2017-2018/11640

Place: Vadodara

Date: 17-09-2021

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In the Matter of

Dharit Kishorbhai Shah RP of Dhawalpratapsinh Mohitepatil Agro Industries
Limited (In Liquidation)

Vs

Punjab National Bank

List of Creditors under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016 by Dharit Kishorbhai Shah, Liquidator under the Insolvency and Bankruptcy Code 2016

The application for Liquidation was filed by Dharit Kishorbhai Shah RP of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation) u/s 33 of Insolvency & Bankruptcy Code based on Resolution passed in the Meeting of Committee of Creditors dated 09.02.2021 which was admitted by Mumbai Bench of Hon'ble National Company Law Tribunal vide order no **Case No: IA 798 of 2021 IN CP (I.B.) NO. 3610/MB/2019** dated **29th July, 2021** (Order received on 16.08.2021) wherein **Dharit Kishorbhai Shah**, the undersigned was appointed as Liquidator who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.

Liquidator has issued Public Announcement in Form B on 18th August, 2021 in three newspapers namely Economic Times (Pune in English Newspaper), Loksatta (Pune Edition in Local Newspaper) and Pudhari Solapur (Solapur Edition in Local Newspaper) Last date for receipt of claim was 15th September, 2021. Liquidator has received claims from stake holders and verified as per regulation 30 of IBBI (Liquidation Process) Regulations, 2016 which is reported herewith.

In Compliance with Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 a **List of Stake Holders** is enclosed at **Annexure A** in duplicate.

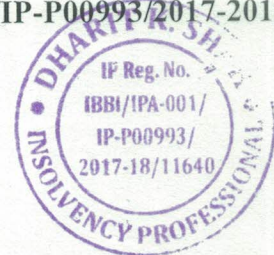
Dharit Kishorbhai Shah
LIQUIDATOR

In the matter of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation)

Registration Number:: IBBI/IPA-001/IP-P00993/2017-2018/11640

Place: Vadodara

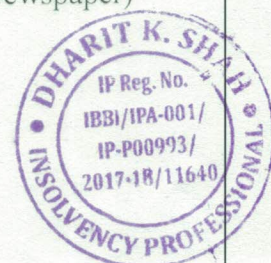
Date: 17-09-2021



ANNEXURE A

**REPORT CONTAINING LIST OF STAKE HOLDERS UNDER
REGULATION 31 OF IBBI (LIQUIDATION PROCESS) REGULATIONS,
2016**

1. The application for Liquidation was filed by Dharit Kishorbhai Shah RP of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation) u/s 33 of Insolvency & Bankruptcy Code based on Resolution passed in the Meeting of Committee of Creditors dated 09.02.2021 which was admitted by Mumbai Bench of Hon'ble National Company Law Tribunal vide order no **Case No: IA of 2021 IN CP (I.B.) NO. 3610/MB/2019** dated **29th July, 2021** (Order received on 16.08.2021) wherein **Dharit Kishorbhai Shah**, the undersigned was appointed as Liquidator who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. The registered office of the Corporate Debtor viz. Aditya Exim Limited is at Pratapgadh, AT: Dhavalnagar Post, Shankarnagar, Taluka: Malshiras, Solapur, Maharashtra- 413118 as per ROC records.
3. In compliance with regulation 12 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 (here in after called 'Regulations'), a public announcement
 - a. Intimating the commencement of Liquidation Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation) and
 - b. Calling the creditors to submit the proof of claims was made Economic Times (Pune in English Newspaper), Loksatta (Pune Edition in Local Newspaper) and Pudhari Solapur (Solapur Edition in Local Newspaper)
4. The last date of submission of claims was 15th September, 2021.



5. The public notice sought proof of claims from Financial Creditors in Form D and Operational Creditors in Form C as stipulated in Regulation 17. Till the last date of claim i.e. 15th September, 2021 the undersigned Liquidator has received claim from Financial Creditors the details of which is given as under.

List of Financial Creditors

Sr. No.	Name of the Creditor	Amount Claimed (Rs.)	Amount of claim Admitted (Rs.)	Details of Security Interest
1	Punjab National Bank, Circle SASTRA (Recovery) centre, Ground floor Aurora Towers, 9, Moledina Road, Camp, Pune (Maharashtra), Pune-411001	90,12,36,099.32	90,12,36,099.32	100%
	Total	90,12,36,099.32	90,12,36,099.32	100%

6. The undersigned Liquidator has duly verified the claims of the aforesaid creditors as per regulation 30 of IBBI (Liquidation Process) Regulations, 2016.



**Dharit Kishorbhai Shah
LIQUIDATOR**

In the matter of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation)

Registration Number:: IBBI/IPA-001/IP-P00993/2017-2018/11640

Place: Vadodara

Date: 17-09-2021

Reg. No. 391
Date: 17 SEP 2021

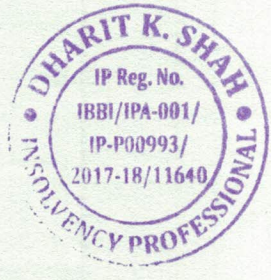
AFFIDAVIT

I, Dharit Kishorbhai Shah, Liquidator of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation) having registered office at C/o. M/s. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat, 390007, do solemnly affirm and state as follows:

1. I have received the claims from stake holders of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation). I have verified the same as per requirements of Regulation 30 and the **List of Stake Holders sunder regulation 31** of IBBI (Liquidation Process) Regulations, 2016 Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation) is filed herewith.

Solemnly, affirmed at Vadodara on 17th day of September, 2021

Before me,



Dharit Kishorbhai Shah
LIQUIDATOR

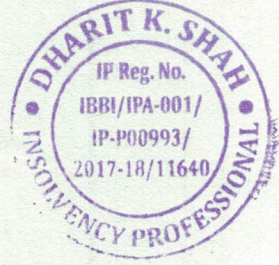
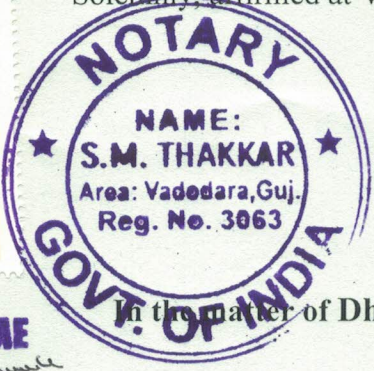
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Registration Number:: IBBI/IPA-001/IP-P00993/2017-2018/11640

VERIFICATION

I, Dharit Kishorbhai Shah,, Liquidator hereinabove, do hereby verify and affirm that the contents of paragraph 1 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed there from.

Solemnly, affirmed at Vadodara on 17th day of September, 2021



Dharit Kishorbhai Shah
LIQUIDATOR

In the matter of Dhawalpratapsinh Mohitepatil Agro Industries Limited (In Liquidation)

Registration Number:: IBBI/IPA-001/IP-P00993/2017-2018/11640

BEFORE ME

17/09/21

S. M. THAKKAR
NOTARY
GOVT. OF INDIA

17 SEP 2021

